

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 393/252/2018

CORAM:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.03.2018

NAME OF THE PARTIES: Sehgal Technologies (India) Pvt Ltd

Vs.

ROC, Pune

SECTION OF THE COMPANIES ACT: 252

ORDER

CP 393/252/2018

The Company Petition allowed vide separate order on costs of Rs.1,50,000

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)